

In The Central Administrative Tribunal
Calcutta Bench

MA 201 of 2002
(OA 170 of 1997)

Present : Hon'ble Mr. S. Biswas, Administrative Member
Hon'ble Mr. M.L.Chauhan, Judicial Member

South Eastern Railway

- VS -

Ms. Khandu Bala Sahu

For the Applicant : Mr. S.Chowdhury, Counsel
(Respdnt. in O.A.)

For the Respondents: Mr. A.Chakraborty, Counsel
(Applicant in O.A.)

Date of Order : 9-5-2002

OR D E R

MR. M.L.CHAUHAN, JM

The present M.A. has been filed for extension of time for compliance of the order dated 28-11-2001 passed in O.A.170 of 1997. In view of the reason stated in the MA, the application is allowed and respondents are directed to comply with the order dated 28-11-2001 latest by 31-5-2002. Thus, MA stands disposed of.

(M.L.Chauhan)
Member (J)

S. B.
(S. Biswas)
Member (A)

DKN